

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 175 of 2003

Jabalpur, this the 28th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

Vinod P. Shyam
S/o Shri Pratap Singh Sayam
r/o 72, Rachna Nagar, Bhopal

- APPLICANT

(By Advocate - Mr. A.P. Srivastava)

VERSUS

1. Union of India
through Secretary Ministry of Finance
North Block, New Delhi- 110001
2. Chairman
Central Board of Direct Taxes
North Block, New Delhi-110001
3. Chief Commissioner of Income Tax
Central Revenue Bldg.
Hoshangabad Road
Bhopal (M.P.)
4. Commissioner of Income Tax
Central Revenue Bld,
Hoshangabad Road,
Bhopal (M.P.)
5. Director of Income tax (Examination)
Jhandewala Extension, A.R.A. Centre
New Delhi

- RESPONDENTS

O R D E R (ORAL)

By Shanker Raju, Member (Judicial) :

The grievance of the applicant is that he has secured 46% marks out of 100 marks, but ~~he~~ has not been declared ~~successful~~ so far, for which a representation has been moved by the applicant to the respondent No.5 on 30.4.2002, which is yet to be disposed of.

2. Keeping in view the departmental rules and the DOP&T circular dated 31.10.2000, the respondents are directed to dispose of the claim of the applicant regarding declaration by speaking and reasoned order within a period of two months from the date of receipt of copy of this order.

(R.K.Upadhyaya)
Member (Admnv.)

(Shanker Raju)
Member (Judicial)

(Shanker Raju)
Member (Judicial)

पृष्ठांशुल सं. ओ/न्या..... जवाहारलाल नेहरू, दिल्ली

(1) अमीर द्वारा दिया गया विवरण
 (2) ~~अमीर द्वारा दिया गया विवरण~~
 (3) अमीर द्वारा दिया गया विवरण
 (4) अमीर द्वारा दिया गया विवरण

સુધ્યાનો લો લાલબદ્ધાદ્યા દ્વારા

W. Neal New
J. T. New
1-4-03

Received
on 1-4-03
BS